

ORDER DATED 07.12.06

Heard Mr.P.K.Nayak, Ld.Counsel for the applicant and Mr.S.K.Ojha,Ld.Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

2. Applicant, Smt.Srimati Das, who is the first wife of the deceased Railway employee Late. Rabindra Kumar Ghadei, has alleged that her husband, with her consent, had married again but the portion of all the pensionary benefits have not been given to her. She has approached to the Sr. Divl. Personnel Officer, E.Co.Railway, Khurda (Res.No.2) by way of submitting representation dated 27.09.06 vide Annexure-A/7.

3. In view of the above, without expressing any opinion on the merit of the case, it is directed that the Sr.Divl.Personnel Officer(Res.No.2) shall dispose of the representation, if pending with him, within three months from the date of receipt of this order. Copy of the O.A. along with other documents shall be forwarded to the Res.No.2 by the Registry. It is open to the Applicant to place any other material, if she wishes, before the Res.No.2 as early as possible so that he could take a view on the same. And the orders be communicated to the Applicant by Res.No.2.

4. With the above, this O.A. is disposed of at the admission stage.

5. Copies of this order along with copies of the O.A. be sent to the Respondents and free copies of this order be given to the Counsel for both the parties.

BBP
MEMBER(ADMN.)


VICE-CHAIRMAN